

# ACT No. XXVI OF 1930.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 25th July, 1930.)

**An Act to amend the Indian Forest Act, 1927, for a certain purpose.**

**W**HEREAS it is expedient to amend the Indian Forest Act, 1927, for the purpose hereinafter appearing; It is hereby enacted as follows:—

**1.** This Act may be called the Indian Forest (Amendment) Act, 1930. Short title.

**2.** In sub-clause (a) of clause (4) of section 2 of the Indian Forest Act, 1927, after the word "seeds" the word " , kuth " shall be inserted. Amendment of section 2, Act XVI of 1927.

*Price 1 anna or 1½d.]*

MGIPC—L—IX-100—29-8-30—5,000.